

BENCH-II

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

C.P.No.01/2016

CORAM: Hon'ble Member (J) Ms. Manorama Kumari

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 24th July, 2017, 10.30 A.M

| | | | |
|---------------------|--|------------------------|---------------------|
| Name of the Company | Mangalmurti Commodeal Pvt.Ltd. -Versus- Rupnarayan Vanijya Pvt.Ltd. & Ors. | | |
| Under Section | 397/398 | | |
| Sl. No. | Name & Designation of Authorized Representative (IN CAPITAL LETTERS) | Appearing on behalf of | Signature with date |

1. CS Deepak Kumar Khaitan Petitioner
Trading Company Secretary

Delhaitan
24/07/17

2. CS Sonam Agarwal Repondent
Trading company Secretary. No.4

Sonam Agarwal
24/07/17.

Archana Manpuria

24 07 2017- C.P.No.01/2016 – Magalmurti Commodeal Pvt. Ltd. Vs. Rupnarayan
Vanijya Pvt. Ltd. & Ors.

ORDER

Ld. Lawyers on behalf of the petitioners as also respondent(s) 4 are present.

Both sides prayed for some time. Heard, prayer is allowed.

Fixed on 25.08.2017.

MANORAMA KUMARI
MEMBER(J)